(c) what is 'he mechanism to monitor the implementation of this Act ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) Available information regarding number of detentions made by the States under the Terrorist and Disruptive Activities (Prevention) Act is attached as Statement. [See below]

(b) As the State Governments have been empowered to apprehend and prosecute persons under TADA the information regarding number of detenues released by the Courts and the reasons for their release is not maintained by the Central Government.

(c) Monitoring is done 'hrough periodical reports obtained from the State Govments.

Statement

S. Name of the St. No.	ates		No. of detentions made in various States under TADA as on 15-2-93	
1. Andhra Prade	<u>-</u>	•		5614
2. Arunachal Pra	desh	@		88
3. Assam@		٠.		10779
4. Bihar@ .				190
5. Gujarat* .				14094
6. Haryana@		•		916
7. Himachal Prad	esh@	. 0		55
8. J&K* .				1826
9. Karnataka@	•			26
10. Maharashtra*				1125
11. Madhya Prades	h@	•		103
12. Manipur@				1003
13. Punjab@				14457
14. Rajasthan@				422
15, Tamil Nadu				147
16. Tripure@				47
17. Uttar Pradesh@				851
18. West Bengal@				525

@Figures for December, 1992.

Refugees from Sri Lanka

1861. SHRI MOOLCHAND MEENA : DR. SHRIKANT RAMCHAND-

DRA JICHKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of refugees from Sri Lanka who are present in India;

(b) what is the total amount of money spent on their facilities during the last years; and

(c) what steps are being taken to ensure their safe return ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED) : (a) At present there are 1,13,377 Sri Lankan refugees in India.

(b) During the last three years the Union Government has spent an amount of Rs. 61.18 Crores on providing relief facilities and accommodation to these refugees.

(c) The refugees, who are willing to go back to their home-land and who hail from the areas which are declared as safe by the Sri Lankan Government, are repatriated under the arrangement of the Government of India. As and when adequate number are located, their repatria ion is arranged by sea/Air, depending upon the convenience of the Sri Lankan Government to receive them. The Indian Navy and the Coast Guard ensures the safety of the vessels on their voyages to Sri Lanka.

Support to LTTE

1862. SHRI V. RAJ AN CHELLAPPA : Will the Minister of HOME AFFAIRS be pleased 'o state :

(a) whether it is a fact that the political parties like Pattali Makkal Ketchi and Tamilar Desia Iyakkam are supporting LTTE directly or indirectly; and

(b) if so, the steps taken by Government to ban 'hese parties ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (al and (b) Some reports in this regard have come to notice. All relevant aspects in this regard are being looked into.